

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.10.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 592/9/HDB/2019
NAME OF THE COMPANY	Rithwik Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Quippo Energy Ltd
NAME OF THE RESPONDENT(S)	Rithwik Projects Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dishit Bhattacharya	Adv	9949936611	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MAMATA CHOUDARY M. SRIDHAR	Adv	9603488093	


**ORDER**

Counsel for the Petitioner present. Mr. M. Sridhar, Advocate appeared for Respondent and prayed time for filing vakalat and counter. At his request, time is enlarged. Put up the matter on 06.11.2019.



**MEMBER TECHNICAL**

AS



**MEMBER JUDICIAL**